

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI,
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. †1900
ANSWERED ON 09.12.2021

WORK UNDER CADWM

†1900. SHRI ASHOK KUMAR RAWAT

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether work is being carried out under Command Area Development and Water Management (CADWM) programme in the country particularly in Misrikh Parliamentary Constituency of Uttar Pradesh;
- (b) if so, the details and the current status thereof; and
- (c) the details of the Central fund allocated, utilised and the number of beneficiaries during each of the last three years, State-wise?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI BISHWESWAR TUDU)

(a) & (b) Command Area Development & Water Management (CADWM) scheme was started as a centrally sponsored scheme in the year 1974-75 with the objective to bridge the gap between irrigation potential created and utilized.

Subsequently, from 2015-16 onwards, the scheme has been brought under the Pradhan Mantri Krishi Sinchayee Yojana (PMKSY). With the new scheme of prioritized Accelerated Irrigation Benefit Sinchayee Yojana (AIBP) projects approved in July 2016, central assistance under CADWM has been restricted to these prioritized projects only. Thus, 88 projects (including 1 project for non-structural intervention) have been included under PMKSY-CADWM, targeting additional culturable command area (CCA) of 45 lakh hectares, for the total estimated cost of Rs 18,736 crore with targeted central assistance (CA) of Rs.8,236 crore.

However, none of the above projects has its command in Misrikh Parliamentary constituency of Uttar Pradesh.

(c) The details of the central fund allocated, and expenditure incurred (including central assistance released under the scheme) during each of the last three years, State-wise, is given at **Annexure-I & II**, respectively. However, CADWM scheme is not individual beneficiary oriented, due to which information on number of beneficiaries is not available.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY OF PART (c) OF UNSTARRED QUESTION NO.†1900 TO BE ANSWERED IN LOK SABHA ON 09/12/2021 REGARDING “WORK UNDER CADWM”.

Central Assistance Released

Sr. No.	Name of the State/ UT	Central Assistance released (Rs. in crore)			
		2018-19	2019-20	2020-21	Total
1	Andhra Pradesh	69.18	0.00	0.00	69.18
2	Assam	3.55	0.00	4.00	7.55
3	Bihar	14.42	0.00	0.00	14.42
4	Chhattisgarh	9.93	0.00	0.00	9.93
5	Goa	0.00	0.00	3.84	3.84
6	Gujarat	347.04	0.00	0.00	347.04
7	Jammu & Kashmir	1.70	0.00	1.87	3.57
8	Jharkhand	0.00	0.00	0.00	0.00
9	Karnataka	13.49	3.79	11.34	28.62
10	Kerala	0.00	0.00	2.69	2.69
11	Madhya Pradesh	70.91	0.00	43.32	114.23
12	Maharashtra	25.79	0.00	46.23	72.02
13	Manipur	0.00	0.00	0.00	0.00
14	Odisha	3.65	0.00	34.47	38.12
15	Punjab	0.00	0.00	18.08	18.08
16	Rajasthan	7.43	10.22	31.26	48.91
17	Telangana	26.12	0.00	0.00	26.12
18	Uttar Pradesh	0.00	150	6.00	156.00
Total		593.21	164.01	203.10	960.32

ANNEXURE REFERRED TO IN REPLY OF PART (c) OF UNSTARRED QUESTION NO.†1900 TO BE ANSWERED IN LOK SABHA ON 09/12/2021 REGARDING “WORK UNDER CADWM” .

Expenditure Incurred

Sr. No.	Name of the State/ UT	Expenditure incurred (Rs. in crore)			
		2018-19	2019-20	2020-21	Total
1	Andhra Pradesh	0.00	0.00	0.92	0.92
2	Assam	13.20	5.89	11.75	30.84
3	Bihar	17.55	10.38	12.69	40.62
4	Chhattisgarh	0.00	0.00	0.00	0.00
5	Goa	9.09	10.96	4.31	24.36
6	Gujarat	861.68	60.69	25.29	947.66
7	Jammu & Kashmir	3.35	0.00	3.16	6.50
8	Jharkhand	0.00	0.00	0.00	0.00
9	Karnataka	40.29	17.78	17.38	75.45
10	Kerala	0.00	0.00	0.00	0.00
11	Madhya Pradesh	120.51	53.41	40.11	214.04
12	Maharashtra	116.75	66.93	87.16	270.84
13	Manipur	0.00	0.00	15.82	15.82
14	Odisha	109.37	62.74	23.46	195.57
15	Punjab	0.00	0.00	0.00	0.00
16	Rajasthan	14.85	22.17	21.90	58.92
17	Telangana	0.00	5.22	0.00	5.22
18	Uttar Pradesh	0.00	0.00	0.47	0.47
Total		1306.64	316.17	264.42	1,887.23